GOVERNMENT OF INDIA CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION LOK SABHA

UNSTARRED QUESTION NO:3600 ANSWERED ON:23.08.2004 DISCOUNT IN EXPORT PRICE Tirath Smt. Krishna

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

- (a) whether the Food Corporation of India has been selling rice for export at price lower than the issue price for PDS;
- (b) if so, the reasons for allowing such heavy discounts; and
- (c) the average price of rice meant for export in comparison to the prices under PDS for APL and BPL families?

Answer

MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND MINISTER OF STATE IN THE MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION (DR. AKHILESH PRASAD SINGH)

- (a) & (b): The Central Issue Prices of Antyodaya Anna Yojana (AAY) and Below Poverty Line (BPL) which constitutes close to 90% of total Public Distribution System (PDS) offtake have never been higher than effective export prices of rice. The effective export price of rice has been lower than Central Issue Prices of Above Poverty Line (APL) beneficiaries only, who constitute a small segment of PDS beneficiaries and thus it does not lead to heavy discounts.
- (c): The effective export price, Central Issue Price for BPL and APL of rice during the last quarter of financial year 2001-2002, 2002-2003 and 2003-2004 are as under:-

(Rs. per MT)

Financial Year Effective Export Price (Raw rice) BPL Price APL Price (Grade `A` Rice

2001-02	5650	5650	8300
2002-03	6510	5650	8300
2003-04	7600	5650	8300